

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE**

**Special Criminal Cause List Dated 14-07-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	ABA 438/2020	Amit Dattaram Koli V/s State Kherwadi P.Stn		
2	BA 686/2020	Sanju Bhikaji Sanap V/s. The State Kherwadi P.Stn.		
3	ABA 621/2020	Suresh Jagubhai Patel V/s. The State BKC P.Stn		
4	ABA 705/2020	Sayed Kalim Anwar Badshah Vs STATE GOVERNMENT		
5	ABA 171/2020	Maya Pradeep Lohar And 3 Others Vs State Vakola Police Station		
6	ABA 522/2020	Sanjivakumar Panchambabu Nishad Vs State Vakola Police Station		
7	BA 1437/2020	The State Ghatkopar Police Station - Vs Ahmed Raza Sajid Shaikh@ Sharukh and Anr.		
8	ABA 690/2020	Khalid Kasim Khilji V/s. The State of Maharashtra, Nirmal Nagar P.Stn.		
9	BA 1556/2020	Amir Sohail Sharfuddin Qureshi Vs State- Vakola Nagar Police Station		
10	BAIL APPLN SC 1261/2020	Naushad Bismillah Qureshi Vs The State		
11	BA 845/2020	Arbaz @pachisiya Israr Momin V/s. The State of Maharashtra Kherwado P.Stn.		
12	ABA 637/2020	Hitesh Ramanbhai Patel V/s. The state		
13	BA EX In SC 194/2020	Dilshad Alam @ Raju VS The state of Maharashtra Mahim P. Stn.		
14	Ex.16, 17, 18 In S.C. NO.76/20	Santosh Vasant Patil and Ors. V/s. The state of Maharashtra Dadar P.Stn.		
15	Ex.102 In SC 297/17	Prakash Nepali and ors V/s The State Cuffe Parade P.Stn		
16	Ex.06 In SC 1809/2020	Dastagir Ismail Shaikh V/s. The State of Maharashtra		
17	MA 182/2020 In BA 645/20	Badruddin S. Manihar & ors V/s. The state of Maharashtra		
18	MA 183/2020 In ABA 482/2020	Badruddin S. Manihar & ors V/s. The state of Maharashtra		
19	B.A.1506/2020	Mohd. Hussain Ismail Ansari V/s. The State of Maharashtra		

